

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.2264
TO BE ANSWERED ON 20.12.2022**

EWS RESERVATION

2264. SHRIMATI SAJDA AHMED:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has fixed any time frame to implement Economically Weaker Section (EWS) reservations for General Category, if so, the details thereof;
- (b) whether any survey has been conducted or proposed to be conducted for identification of EWS beneficiaries, if so, the details thereof, State-wise;
- (c) whether the Government has issued any direction to the State Governments to issue EWS certificate, if so, the details thereof; and
- (d) whether the Government proposes to set up separate Divisions to look after the welfare of EWS among any General Category and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

- (a): 10% reservation to Economically Weaker Section (EWS) has been implemented by the Government since January, 2019.
- (b): No Sir.
- (c): Yes Sir. Instructions have been issued by the Department of Personnel and Training (DoPT) on 31.01.2019.
- (d): No Sir.
